

Districts selected for development of Fisheries

115. SHRI VIJAYA KUMAR YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) the list of districts in the country selected by Government for the development of fisheries;

(b) steps Government have taken for the said development, (district-wise); and

(c) what are the results of the steps taken so far?

THE MINISTER OF AGRICULTURE (SHRI RAO BIRENDRA SINGH): (a) Under the Centrally sponsored sector, 108 Fish Farmers' Development Agencies have been set up for development of fish culture in selected districts. A list of districts selected is given in the attached statement.

(b) The Fish Farmers' Development Agencies have a package approach of identifying suitable water areas for fish farming; identification and training of the beneficiaries; leasing of identified public water bodies with the fish farmers, providing financial assistance in the form of institutional finance; grant of subsidy to the fish farmers for pond improvement and inputs; and extension/technical support.

Since the basic input required for fish farming is the quality fish seed, fish seed farms/hatcheries have been set up in the project area.

For encouraging fish seed production by the fish farmers, twenty progressive farmers in each of the Fish Farmers' Development Agencies are being provided with Induced Breeding Mini-Kits.

Two ponds in each Fish Farmers' Development Agency have been selected to act as Total Aqua Culture Technology Centres and for demonstrating the technology developed for intensive fish farming to other fish farmers.

(c) About 18,000 hectares of water area have been brought under improved fish culture. Further, 130 million quality fish

seeds have so far been distributed to fish farmers. According to a study made by the National Council of Applied Economic Research, average yield per hectare of developed water area has gone upto 582 kg. in 1979-80 from the base level of 50 kg. About 20,500 fish farmers have been trained under this programme.

Statement

List of districts selected for the Fish Farmers' Development Agencies Programme.

1. ASSAM

Kamrup.
Darrang.
Sibsagar.
Nowgong.

2. ANDHRA PRADESH

Karimnagar.
Kurnool.
Medak.

3. BIHAR

Dumka.
Paschimi Champaran.
Madhubani.
Gopalganj.
Muzaffarpur.
Samastipur
Patna.

Purbi Champaran.
Saharsa.
Siwan.
Vaishali.
Begusarai.
Monghyr.
Sitamarhi.
Purnea.
Saran.
Darbhanga.
Katihar.

4. GUJARAT

Surat.
Panchmahal.
Bulsar.

5. HARYANA

Karnal.
Rohtak.
Sonapat.
Gurgaon.

6. HIMACHAL PRADESH

Himachal Pradesh
Regional FFDA.

7. JAMMU & KASHMIR

Kashmir Regional FFDA.
Jammu Regional FFDA.

8. KARNATAKA

Mysore.
Dharwar.
Shimoga.

9. KERALA

Palghat.
Trichur.
Quilon.

10. MAHARASHTRA

Bhandara.
Chandrapur.
Nagpur.

11. MANIPUR

Central.
South.

12. MADHYA PRADESH

Raipur.
Rajanandgaon.
Durg.
Raigarh.
Bilaspur.
Shahdol.

13. NAGALAND

Nagaland State Level FFDA.

14. ORISSA

Dhenkanal.
Mayurbhunj.
Balasore.
Ganjam.
Phulbani.
Cuttack.
Bolangir.
Puri.
Sambalpur.

15. PUNJAB

Gurdaspur.
Jullundur.
Amritsar.
Ludhiana.
Sangrur.

16. RAJASTHAN

Bhilwara.
Tonk.
Ajmer.

17. TRIPURA

South District.
North District.
West District.

18. TAMIL NADU

Tanjavur.
Trichy.
Madurai.
Dharmapuri.
South Arcot.

19. UTTAR PRADESH

Badaun.
Meerut.
Lucknow.
Barabanki.
Azamgarh.

Ghazipur.
 Ballia.
 Pratapgarh.
 Unnao.
 Faizabad.
 Basti.
 Allahabad.
 Varanasi.
 Sultanpur.
 Gonda.
 Jaunpur.
 Gorakhpur.
 Deoria.
 Rae Bareli.

20. WEST BENGAL.

Midnapur.
 Hooghly.
 Nadia.
 Malda.
 Bankura.
 Purulia.
 Birbhum.
 West Dinajpur.
 Howrah.
 Burdwan.
 Murshidabad.

Rajouri Garden MIG flats welfare association protest to Lt. Governor

116. SHRI VIJAYA KUMAR YADAV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Rajouri Garden MIG flats Welfare Association lodged a protest with the Lt. Governor regarding the apathy of the DDA to conditions of the DDA flats allotted to them;

(b) if so, the details; and

(c) any action taken thereon?

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS, SPORTS AND
 WORKS AND HOUSING (SHRI BUTA
 SINGH): (a) and (b). The DDA has re-
 ported that a Memorandum from the

Rajouri Garden MIG Flats Welfare Association had been received through the office of the L.G., Delhi and that this memorandum referred to letters written by the Association about maintenance of certain day-to-day services like cleaning of sanitary pipes, cleaning of drains, maintenance of parks, cleaning of dustbins etc.

(c) The DDA has reported that all the services of this colony were transferred to the Municipal Corporation of Delhi in 1981. It has further reported that wherever complaints of seepage and leakage in the flats had been received, these had been attended to.

Amendment of urban land ceiling act

117. SHRI F. H. MOHSIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the latest position regarding the proposed amendment of the Urban Land Ceiling Act;

(b) the broad outlines of the amendments proposed after consulting the State Governments; and

(c) when the long-awaited amending Bill in regard to which promises and assurances have been given by Government over the last three years is likely to be introduced in the Lok Sabha?

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS, SPORTS AND
 WORKS AND HOUSING (SHRI BUTA
 SINGH): (a) to (c). The proposal for amending the Act is still in process and the amending Bill will be introduced as soon as the requisite formalities are completed.

Forest Area in Dhanbad Distt.

118. SHRI A. K. ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) total forest area in Dhanbad district of Bihar and the area in which the forest is existing at present i.e. on 1-1-1983;